

(4) जहाँ मर्यादी सीमा उपस्कर अथवा निवेश की स्वदेशी क्षमता अथवा उपलब्धता पर्याप्त नहीं है, इन्हे समय पर जायत करना प्रस्तावित है।

(5) सभी स्तरों पर प्रभावशाली अनुभवण व दूरव्यापक व्यवस्था लागू की जा रही है जिससे प्रबन्ध कार्यों में सुधार तथा समन्वय अडबन्धनों को समय पर दूर किया जा सके।

Introduction of System of Proportional Representation for Elections

2640. SHRI P. M. MEHTA : will the Minister of LAW, JUSTICE and COMPANY AFFAIRS be pleased to state:

(a) whether Government are considering to have a major electoral reforms envisaging introduction of a system of proportional representation for Lok Sabha and Assembly elections;

(b) if so, when the final decision is likely to be reached; and

(c) whether Government propose to introduce a Bill in the current session?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NIHIRAJ SINGH CHAUDHARY) : (a) No such proposal is under consideration.

(b) and (c). Do not arise.

Applications from M/s. Hoechst for Industrial Licences

2641. SHRI BHALJIBHAI FARMAR : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether M/s. Hoechst have recently submitted a number of applications for industrial licences and if so, the facts thereof;

(b) whether any concessions have been shown in examining their applications and interests of Indian sector have been ignored; and

(c) whether it will not create further monopoly in the hands of already a large house?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN) : (a) Yes, Sir. M/s. Hoechst Pharmaceuticals Ltd., Bombay have submitted various applications for Industrial licences for the manufacture of various items of drugs and pharmaceuticals including vaccines for poultry and animals.

(b) and (c). No, Sir. The applications are considered on merits and without prejudice to any clearances that might be required under the MRTP Act.

Rationalisation Restructuring and Strengthening of Organisational set up of Power Industry to meet Power Famine

2642. SHRI R. V. SWAMINATHAN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Planning Commission has suggested rationalisation, restructuring and strengthening of organisational set up of the power supply industry at different levels to meet the acute power famine in the country;

(b) if so, whether viewing with concern the shortfall in the fourth plan power targets, it has suggested a detailed study of the past performances to identify problems;

(c) if so, what steps are being taken in this direction; and

(d) whether the Planning Commission feels that fulfilment of the fifth plan targets would depend largely on the improvement in planning, designing, financing and implementation?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT) : (a) The Government of India are actively considering rationalisation and restructuring of the Electricity Supply Industry with a view to improve the performance both as regards